

Institutes of Physical Education and Sports (SNIPES). As soon as this is done the N.I.S. Centre will start functioning.

(d) Maharashtra Government also proposed in August, 1985 the location of the N.I.S. West Centre in Maharashtra. The Government of India has since decided to set up a N.I.S. Training Centre at Aurangabad.

Private buses under DTC operation

427. SHRI KAMLA PRASAD SINGH : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the number of benami owners of private buses under DTC operations identified;

(b) the details thereof;

(c) whether DTC has ensured the deployment of two drivers in every private buses plying under DTC and under STA permits on DTC routes;

(d) whether private buses under DTC operation are still using pressure horns and play cassettes and radio in the buses and the condition of their vehicles is far from satisfactory particularly in the matter of non-cushioned seats, dirty seat backs and removal of handle bars; and

(e) if so, the corrective steps taken to check the irregularities ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b). No benami owner of private buses under DTC operation has been so far identified.

(c) Section 65 of the Motor Vehicles Act, 1939, stipulates that no driver of Transport vehicle is allowed to work more than 8 hours in one day. As per terms of the agreement between DTC and the private bus operators, the latter are required to abide by all the statutory provisions. At the time of engagement of private bus, the operator

is required to furnish particulars and copies of photographs of two drivers employed by him.

Action is taken against the bus owners in case of violations of these conditions.

Delhi Administration also take appropriate action against the owners of buses operating under STA permits in case of violations of these statutory provisions.

(d) and (e). The owners of private buses under DTC operation have standing instructions not to use pressure horns, musical instruments etc. in these buses. The DTC's checking staff has been instructed to keep strict watch on this aspect and to take action against the violators.

Two days workshop organised by Indian Association of Leprologists

428. SHRI CHINTAMANI JENA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of districts which have maximum number of leprosy patients;

(b) whether the Indian Association of Leprologists has organised a two-day workshop recently and if so, the number of leprologists from India who attended the workshop and the names of other countries whose representative also attended; and

(c) the details of suggestions made to treat this disease ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) 76 districts.

(b) Yes Sir, 25 Indian experts attended the workshop. No experts from foreign countries attended the workshop.

(c) The details of suggestions are given in statement below.